

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005323/2020	DHOBA @ BISESWAR SINGH @ BISWESWAR SINGH VS STATE OF ODISHA	SINGH BIHARI SINGH VS	THUAMUL RAMPUR /29 /2019 () //
2	BLAPL/0005324/2020	BABULI @ MUNA SUTAR VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MAHAKALPARA /57 /2019 () //
3	BLAPL/0005325/2020	AMIT KUMAR @ AMIT KUMAR GUPTA VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	BARI /126 /2020 () //
4	BLAPL/0005326/2020	SIBA SETHY VS STATE OF ODISHA	D.P.JENA VS	RAGHUNATHPUR /109 /2019 () //
5	BLAPL/0005327/2020	BAPI@MANORANJAN PANI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TIHIDI /173 /2020 () //
6	BLAPL/0005328/2020	RABI @ RABINARAYAN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /635 /2020 () //
7	BLAPL/0005329/2020	SANJIB MAKAR VS STATE OF ODISHA	JULU KHANSAMA VS	THELKOLOI PS /55 /2018 () //
8	BLAPL/0005330/2020	BISHAL ROY VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	/ /0 () //
9	BLAPL/0005331/2020	ISWAR BISWAL @ KALIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BASELI SAHI PS /151 /2020 () //
10	BLAPL/0005332/2020	MANUA GURU @ BAPUN VS STATE OF ODISHA	PURNA CHANDRA DAS VS	MAHILA P.S. BUXIBAZAR /63 /2015 () //
11	BLAPL/0005333/2020	DUSMANT DAS VS STATE OF ODISHA	PRIYARANJAN MISHRA VS	BADACHANA /176 /2017 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/08/2020**

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12	BLAPL/0005334/2020	LALITA MALI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	JEYPORE SADAR /17 /2020 () //
13	BLAPL/0005335/2020	SK. SAYED VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	DHAMNAGAR /123 /2019 () //
14	BLAPL/0005336/2020	HARI KHORA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KORAPUT TOWN /70 /2020 () //
15	BLAPL/0005337/2020	MIHIR PRASAD BARIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NAYAPALLI P.S. /231 /2020 () //
16	BLAPL/0005338/2020	DALANGA BEHERA VS STATE OF ODISHA	B.R.TRIPATHY VS	PHULBANI SADAR /22 /2020 () //
17	BLAPL/0005339/2020	KISHORE SWAIN VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	BRAHMAGIRI /104 /2020 () //
18	BLAPL/0005340/2020	DAKA @ RATHA MARANDI VS STATE OF ODISHA	Pranaya Sahoo VS	BARIPADA SADAR /0066 /2020 () //
19	BLAPL/0005341/2020	KAMAL LOCHAN GAMANGO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PATTAPUR (ASKA) /115 /2020 () //
20	BLAPL/0005342/2020	DILIP KUMAR MAHARANA VS STATE OF ODISHA	KAJAL SAHOO VS	/ /0 () //
21	BLAPL/0005343/2020	FUKUL @ MUNA MAHAKUD VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTRAY VS	PURIGHAT /81 /2016 () //
22	BLAPL/0005344/2020	TUKUNA MANDAL @ SABAR VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (ASKA) /115 /2020 () //
23	BLAPL/0005345/2020	AKASH BAG	A.P.BOSE	BELPARA /250 /2020

## ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005346/2020	RAJAT KESHARI MISHRA	MANAS CHAND	BANAPUR P.S. /195 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005347/2020	NABAGHANA MOHAPATRA	MANAS CHAND	BEGUNIA P.S. /124 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005348/2020	BISU @ BISWANATH MALIK	PARSURAM PANDA	DHUSURI /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005349/2020	BABY BEHERA	SUBRATA PANDA	DHENKANAL TOWN /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005350/2020	LAXMIDHAR NAYAK	SURYA KANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005351/2020	LAXMIDHAR NAYAK	SURYA KANTA DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005352/2020	SUSANT DAS	BICHITRA NARAYAN SATAPATHY	KUJANGA /71 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005353/2020	BADRINATH MOHAPATRA	KURESH PRASAD DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005354/2020	BAPI MALLICK	NIRMAL KISHORE RATH	BALIANTA P.S. /127 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005355/2020	BISWAMBAR BEHERA	B.R.TRIPATHY	PHULBANI SADAR /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005356/2020	DAMABRUDHAR KETAKI @ DAMBURU KETAKI	KAJIB LOCHAN PATTNAIK	JEYPORE SADAR /132 /2019
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/08/2020**

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35	BLAPL/0005357/2020	STATE OF ODISHA PAS GOLDEN MD. RAJAK VS	ASIT KUMAR JENA VS	// MATHILI /98 /2020 ()
36	BLAPL/0005358/2020	STATE OF ODISHA BISWA BAIKUNTHANATH MALLIK VS	B.N.MAHAPATRA VS	// DHARMASALA /19 /2020 ()
37	BLAPL/0005359/2020	STATE OF ODISHA RAKESH ROSHAN JENA @ RAMA @ BABUNI VS	B.N.MAHAPATRA VS	// JAJPUR ROAD /13 /2020 ()
38	BLAPL/0005360/2020	STATE OF ODISHA SUBAS MEHER VS	SUJAY SHANKAR SINGH DEO VS	// JUNAGARH /108 /2020 ()
39	CMAPL/0000214/2020	STATE OF ODISHA SATYABHAMA PANI VS	adv VS	// () //
40	CMP/0000442/2020	BAIKUNTHA CHARAN BASANTIA ANITA PARIDA VS	SAMIR KUMAR MISHRA VS	// () //
41	CMP/0000443/2020	SOMANATH PARIDA BABAJI SAHANI VS	P.K.BEHERA VS	// () //
42	CONTC/0003113/2020	SUSHANTA SAHANI RABINDRANATH BEHERA VS	ASHOK KUMAR DAS VS	// () //
43	CONTC/0003114/2020	ASWINI KUMAR MISHRA NIRANJAN PANDA VS	adv VS	// () //
44	CONTC/0003115/2020	PRADIP KUMAR DASH LOBAN KHAN VS	ADV VS	// () //
45	CONTC/0003116/2020	PRADIP KUMAR DASH HRUSIKESH SAHOO VS	ADV VS	// () //
		V.V.JADAV		//

**ORISSA HIGH COURT**

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46	CONTC/0003117/2020	ASHOK KUMAR NAYAK VS SANAT KUMAR MOHANTY	ADV VS	// 0 //
47	CONTC/0003118/2020	BIJAYLAXMI NANDA VS NITI SEKHAR	ADV VS	// 0 //
48	CONTC/0003119/2020	PRADIPTA PATNAIK VS PRIYADARSHI MISHRA	RAJENDRA KRUSHNA BOSE VS	// 0 //
49	CONTC/0003120/2020	SOMANATH BARIK VS CHITHRA ARUMUGAM	ADV VS	// 0 //
50	CONTC/0003121/2020	RAJKISHORE PARIDA @ RAJA KISHORE PARIDA VS AUDITOR GENERAL,CO-OPERATIVE SOCIETY	ADV VS	// 0 //
51	CONTC/0003122/2020	ASHOK KUMAR NAYAK VS SANAT KU.MOHANTY	ADV. VS	// 0 //
52	CONTC/0003123/2020	PUDI MEHER VS COMMISSIONER CUM SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
53	CONTC/0003124/2020	D.PRADHAN VS SASWAT MISHRA	M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
54	CONTC/0003125/2020	UPENDRA KUMAR MOHAPATRA VS SASWAT MISHRA	M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
55	CONTC/0003126/2020	SANKARSANA BEHERA VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
56	CONTC/0003127/2020	PARITOSH JENA VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
57	CONTC/0003128/2020	PRASANNA KUMAR NAYAK	ADV.	//

**ORISSA HIGH COURT**

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		VS	VS	0
		CHITHRA ARUMUGAM		//
58	CONTC/0003129/2020	BANCHHANIDHI BEHERA	ADV.	//
		VS	VS	0
		DIRECTOR OF SECONDARY EDUCATION		//
59	CONTC/0003130/2020	RAKSHAPAL PADHAN	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
60	CONTC/0003131/2020	SURESH PRASAD DANSANA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
61	CONTC/0003132/2020	SEEMA JENA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
62	CONTC/0003133/2020	KAILASH CHANDRA BEHERA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
63	CONTC/0003134/2020	PUSPALATA SWAIN	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
64	CONTC/0003135/2020	PRAKASH CHANDRA NAYAK	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
65	CONTC/0003136/2020	ISHWAR CHANDRA MAHANTA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
66	CONTC/0003137/2020	SULATA BOHIDAR	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
67	CONTC/0003138/2020	MATHURI SAHOO	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
68	CONTC/0003139/2020	HILLARIUS DUNG DUNG	ADV	//
		VS	VS	0

**ORISSA HIGH COURT**

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69	CONTC/0003140/2020	CHITHRA ARUMUAM BIJAYA KUMAR SATHUA VS	SATYAJIT SAMAL VS	// // 0
70	CONTC/0003141/2020	CHITHRA ARUMUGAM SUBASINI DWIBEDI VS	SATYAJIT SAMAL VS	// // 0
71	CONTC/0003142/2020	CHITHRA ARUMUGAM ABHAYA KUMAR SWAIN VS	ADV VS	// // 0
72	CONTC/0003143/2020	CHITHRA ARUMUGAM JATINDRA KU.PANDA VS	ADV VS	// // 0
73	CONTC/0003144/2020	CHITHRA ARUMUGAM PRAVASH KUMAR KHUNTIA VS	ADV VS	// // 0
74	CONTC/0003145/2020	CHITHRA ARUMUGAM BHAGABATI MAHAPATRA VS	ADV VS	// // 0
75	CONTC/0003146/2020	CHITHRA ARUMUGAM PRAVAKAR DAS VS	ADV VS	// // 0
76	CONTC/0003147/2020	CHITHRA ARUMUGAM ANANDA CHANDRA BHOI VS	ADV VS	// // 0
77	CONTC/0003148/2020	CHITHRA ARUMUGAM TANKADHAR PAHI VS	ADV VS	// // 0
78	CONTC/0003149/2020	CHITHRA ARUMUGAM RATIKANTA DAS VS	ADV VS	// // 0
79	CONTC/0003150/2020	CHITHRA ARUMUGAM BEDADYUTI DASH VS	ADV VS	// // 0
		CHITHRA ARUMUGAM		//

**ORISSA HIGH COURT**

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80	CONTC/0003151/2020	SAROJINI ROUT VS CHITRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
81	CONTC/0003152/2020	PRAHALLAD CHARAN NAYAK VS CHITRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
82	CONTC/0003153/2020	SARADA PRASAN BARIK VS CHITRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
83	CONTC/0003154/2020	SYED USMAN ALI VS CHITRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
84	CONTC/0003155/2020	PRAVAT KUMAR SUTAR VS CHITRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
85	CONTC/0003156/2020	S.K.AKTAR HUSSAIN VS CHITRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
86	CONTC/0003157/2020	GYANA RANJAN MOHAPATRA VS CHITRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
87	CONTC/0003158/2020	SUCHITRA NAYAK VS CHITRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
88	CONTC/0003159/2020	ADIKANDA SAHU VS CHITRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
89	CONTC/0003160/2020	PRAVASINI SATAPATHY VS PRATIBHA MANJARI DAS	SATYAJIT SAMAL VS	// 0 //
90	CONTC/0003161/2020	PRAMODINI BARIK VS CHITRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
91	CONTC/0003162/2020	MANORANJAN KAR	SATYAJIT SAMAL	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/08/2020**

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		VS	VS	0
		CHITRA ARUMUGAM		//
92	CONTC/0003163/2020	PUSPALATA PATRA	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
93	CONTC/0003164/2020	LALITA SAMAL	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
94	CONTC/0003165/2020	HEMANTA KUMAR DAS	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
95	CONTC/0003166/2020	BAIDYANATH SWAIN	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
96	CONTC/0003167/2020	DEVENDRANATH DAS	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
97	CONTC/0003168/2020	MANAMOHAN PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0
		CHITRA ARUMUGAM		//
98	CONTC/0003169/2020	PADMAJA MOHANTY	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
99	CONTC/0003170/2020	NARAYAN CHANDRA PATI	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
100	CONTC/0003171/2020	AKSHAYA KUMAR NAYAK	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
101	CONTC/0003172/2020	KABITA MANJARI DEI	SATYAJIT SAMAL	//
		VS	VS	0
		CHITRA ARUMUGAM		//
102	CONTC/0003173/2020	BABITA ROUT	ADV.	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/08/2020**

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103	CONTC/0003174/2020	CHITHRA ARUMUGAM SIDHARTHA SANKAR NAYAK VS	ADV. VS	// // ()
104	CONTC/0003175/2020	CHITHRA ARUMUGAM SARAT CHANDRA SAMANTARAY VS	ADV. VS	// // ()
105	CONTC/0003176/2020	CHITHRA ARUMUGAM PRANAKRUSHNA NAYAK VS	ADV. VS	// // ()
106	CONTC/0003177/2020	CHITHRA ARUMUGAM SANTOSH KUMAR DAS VS	SATYAJIT SAMAL VS	// // ()
107	CRLA/0000439/2020	CHITRA ARUMUGAM SANJAY KUMAR BARIK VS	SHIBANI SHANKAR PRADHAN VS	// // ()
108	CRLMP/0000820/2020	STATE OF ODISHA DR.BIPIN BIHARI PANDA VS	PRAKASH K.MISHRA VS	// // ()
109	CRLMP/0000821/2020	STATE OF ORISSA KALU CHARAN NAYAK VS	R.N.MOHANTY VS	// // ()/
110	CRLMP/0000822/2020	STATE OF ODISHA AMIN UDDIN KHAN VS	R.N.MOHANTY VS	// // ()/
111	CRLMP/0000823/2020	STATE OF ODISHA AMARENDRA SETHY VS	SUSANTA KUMAR NAYAK VS	// // ()/
112	CRLMP/0000824/2020	THE SUPERINTENDENT OF POLICE, CTC ARATA SWAIN VS	SUSANTA KUMAR NAYAK VS	// // ()/
113	CRLMP/0000825/2020	STATE OF ORISSA DUSMANT NAIK VS	SUSANTA KUMAR NAYAK VS	// // ()/
		STATE OF ORISSA		//

**ORISSA HIGH COURT**

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114	CRLMP/0000826/2020	HARI SOREN VS STATE OF ODISHA	RAMDAS ACHARY VS	//0 0 //
115	CRLMP/0000827/2020	BHAGABAT BEHERA VS STATE OF ORISSA	S.K.BHANJADEO VS	//0 0 //
116	CRLMP/0000828/2020	SUMITRA GANDA @NAYAK VS STATE OF ODISHA	J.K.ROUT VS	//0 0 //
117	CRLREV/0000338/2020	ROHIT KHERWAR VS STATE OF ODISHA	SURESH KUMAR JENA VS	TALCHER TOWN /264 /2019 0 //
118	CRLREV/0000339/2020	ROHIT KHERWAR VS STATE OF ODISHA	SURESH KUMAR JENA VS	TALCHER TOWN /347 /2019 0 //
119	MACA/0000558/2020	THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED VS SABITA BEHERA	PRASANT KUMAR MAHALI VS	// 0 //
120	MATA/0000079/2020	GITANJALI LENKA VS SUKANTA LENKA	S.K.NAYAK 2 VS	// 0 //
121	WA/0000471/2020	STATE OF ODISHA VS SAROJINI MOHAPATRA	ADDL.GOV.T. ADVOCATE VS	// 0 //
122	WA/0000472/2020	ODISHA LIFT IRRIGATION CORPORATION LTD VS THE COLLECTOR CUM DISTRICT MAGISTRATE,GANJAM	SATYABRATA MOHANTY (1) VS	// 0 //
123	WP(C)/0018687/2020	NARAYAN NAIK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
124	WP(C)/0018688/2020	PRIYABRATA PATTNAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
125	WP(C)/0018689/2020	M/S.MAA SANTOSHI TRANSPORT	DHULIRAM PATTANAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0018690/2020	JITENDRA MUDULI	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISSA		//
127	WP(C)/0018691/2020	BISWOBHUSAN BISWAL	BISHNU PRASAD PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0018692/2020	ROCHAK DISTRIBUTOR PVT.LTD	DEBASIS PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0018693/2020	ANIL SAMANTA SINGHAR	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISSA		//
130	WP(C)/0018694/2020	AJAY KUMAR KEDIA	PRATAP SAHANI	//
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE SUNDARGARH		//
131	WP(C)/0018695/2020	SOUBHAGYA KUMAR PRADHAN	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISSA		//
132	WP(C)/0018696/2020	MANOJ KUMAR BISWAL	JUGALA KISHORE PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0018697/2020	HARIPADA SETHI	N.SAHANI	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0018698/2020	RAJESH KUMAR ROUT	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISSA		//
135	WP(C)/0018699/2020	RAJKUMAR SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0018700/2020	ABHIJIT PRADHAN	AMIT PRASAD BOSE	//
		VS	VS	0

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137	WP(C)/0018701/2020	STATE OF ODISHA ARUN KUMAR SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
138	WP(C)/0018702/2020	STATE OF ODISHA BHABANI SHANKAR PUHAN VS	N.SAHANI VS	// // 0
139	WP(C)/0018703/2020	STATE OF ORISSA NIMAIN CHARAN SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
140	WP(C)/0018704/2020	STATE OF ODISHA SAROJ KUMAR NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
141	WP(C)/0018705/2020	STATE OF ODISHA MAHENDRA KUMAR SAMANTRAY VS	SIDHARTHA MISHRA...1 VS	// // 0
142	WP(C)/0018706/2020	STATE OF ODISHA KISHORE CHANDRA JENA VS	T.K.NAYAK VS	// // 0
143	WP(C)/0018707/2020	STATE OF ODISHA UPENDRA KUMAR BISWAL VS	TUSHARKANTA NAYAK VS	// // 0
144	WP(C)/0018708/2020	STATE OF ODISHA PRANAYA KUMAR SINGH VS	T.K.NAYAK VS	// // 0
145	WP(C)/0018709/2020	STATE OF ODISHA BISWANATHA SAHOO VS	T.K.NAYAK VS	// // 0
146	WP(C)/0018710/2020	STATE OF ODISHA RAMESH CHANDRA TRIPATHY VS	T.K.NAYAK VS	// // 0
147	WP(C)/0018711/2020	STATE OF ODISHA PRAMODA KUMAR ROUT VS	T.K.NAYAK VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :06/08/2020**

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148	WP(C)/0018712/2020	HARI NARAYAN PATRA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
149	WP(C)/0018713/2020	MADHUSUDAN BEHERA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
150	WP(C)/0018714/2020	TARAKESWAR MAHAPATRA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
151	WP(C)/0018715/2020	JAGANNATH MALLICK VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
152	WP(C)/0018716/2020	SUDARASAN GHADEI VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
153	WP(C)/0018717/2020	DR.LALATANDU ACHARYA VS VIGUANBHARATI CHARITABLE TRUST	AVIJIT MISHRA VS	// 0 //
154	WP(C)/0018718/2020	DR.NARENDRA KUMAR DEVANGON VS STATE OF ODISHA	S.D.ROUTRAY VS	// 0 //
155	WP(C)/0018719/2020	DR.MANOJ KUMAR MEHER VS STATE OF ODISHA	S.D.ROUTRAY VS	// 0 //
156	WP(C)/0018720/2020	INDUMATI RATH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
157	WP(C)/0018721/2020	MANDAKINI PARHI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
158	WP(C)/0018722/2020	JHULANABALA RATH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
159	WP(C)/0018723/2020	DEBJANI MOHANTY	SUKANTA KUMAR MISHRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0018724/2020	M/S.GARUDA VAHAN PVT.LTD	PARTHA MUKHERJI	//
		VS	VS	0
		HDFC BANK LIMITED KHARABELA NAGAR		//
161	WP(C)/0018725/2020	SANJAY BEHERA	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
162	WP(C)/0018726/2020	SATYABRATA BEHERA	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
163	WP(C)/0018727/2020	JITENDRA PRASAD SINGH	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
164	WP(C)/0018728/2020	PRAVASH RANJAN BARIK	M/S.SIDHARTH SANKAR MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
165	WP(C)/0018729/2020	LIFE INSURANCE CORPORATION OF INDIA, REPRESENTED THROUGH SENIOR DIVISIONAL MANAGER	REPRESENTED THROUGH SENIOR DIVISIONAL MANAGER	0
		VS	VS	0
		THE INSURANCE OMBUDSMAN, BHUBANESWAR		//
166	WP(C)/0018730/2020	SUJIT KUMAR PADHI	MOHIT AGARWAL	//
		VS	VS	0
		COLLECTOR CUM CERTIFICATE OFFICER, KHURDA		//
167	WP(C)/0018731/2020	SHAKTI SINGH	AJAYA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0018732/2020	KRUSHNA CHANDRA MOHANTA	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0018733/2020	CHHABINDRA PARIDA	SUBASH CHANDRA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0018734/2020	KALI CHARAN RAJ	SADASIVA PATRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	WP(C)/0018735/2020	STATE OF ODISHA AJAY KUMAR DHAL VS	SADASIVA PATRA VS	// // 0
172	WP(C)/0018736/2020	STATE OF ODISHA RANJIT KUMAR SI VS	SADASIVA PATRA VS	// // 0
173	WP(C)/0018737/2020	STATE OF ODISHA UTTAM KUMAR DHUNGIA VS	SADASIVA PATRA VS	// // 0
174	WP(C)/0018738/2020	STATE OF ODISHA MAKARDHWAJ MOHAPATRA VS	SADASIVA PATRA VS	// // 0
175	WP(C)/0018739/2020	STATE OF ODISHA MADAN MOHAN SWAIN VS	K.P.MISHRA VS	// // 0
176	WP(C)/0018740/2020	STATE OF ODISHA ROHIT GANGADEB VS	KOUSIK ANANDA GURU VS	// // 0
177	WP(C)/0018741/2020	STATE OF ODISHA GITARANI MISHRA VS	MIHIR KUMAR DASH VS	// // 0
178	WP(C)/0018742/2020	STATE OF ODISHA DR.PRITIRANJAN PATRA VS	B.N.MOHANTY VS	// // 0
179	WP(C)/0018743/2020	STATE OF ORISSA PRAMILA BEHERA VS	MIHIR KUMAR DASH VS	// // 0
180	WP(C)/0018744/2020	STATE OF ODISHA UTTAM CHARAN PRADHAN VS	BISWABIHARI MOHANTY VS	// // 0
181	WP(C)/0018745/2020	STATE OF ODISHA BHAGABAN MOHAPATRA CONSTRUCTIONS AND ENGINEERS VS GENERAL MANAGER (CONTRACTS),IOCL	AND ENGINEERS PVT.LTD. VS	// // 0 //



## ORISSA HIGH COURT

**FILING REPORT AS ON :06/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0018746/2020	PARADIP PORT TRUST VS STATE POLLUTION CONTROL BOARD	PRASANNA KUMAR NANDA VS	// 0 //
183	WP(C)/0018747/2020	RAMA NARAYANA ROUT VS THE COMMISSIONER OF ENDWOMENT	PRASANNA KUMAR MISHRA..2 VS	// 0 //
184	WP(C)/0018748/2020	BANAMALI BHADRIKA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
185	WP(C)/0018749/2020	URMILA PANIGRAHI VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	// 0 //
186	WP(C)/0018750/2020	BIRAJ MOHAN MOHANTY VS ADDITIONAL CHIEF SECRETARY FOREST AND ENVIRONMENT DEPTT.	SHASHI BHUSAN JENA VS	// 0 //
187	WP(C)/0018751/2020	ANTARYAMI BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
188	WP(C)/0018752/2020	GANGI KAYAM VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
189	WP(C)/0018753/2020	BABITA BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
190	WP(C)/0018754/2020	MANMOHAN SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
191	WP(C)/0018755/2020	SUHASINI BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
192	WP(C)/0018756/2020	BINAYA KUMAR DEHURY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
193	WP(C)/0018757/2020	AJAYA KUMAR PRADHAN	K.K.SWAIN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0018758/2020	PURUSOTTAM SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0018759/2020	PRAFULLA KUMAR SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0018760/2020	NABIN SUNDAR JAGADALA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0018761/2020	SANJUKTA DASH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0018762/2020	RAJA KISHORE BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0018763/2020	SAUDAMINI SAMAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0018764/2020	KAURABA CHANDRA PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0018765/2020	SAROJINI BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0018766/2020	BABULA NAIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0018767/2020	CHATA SUNDHI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0018768/2020	SOUVAGINI SAHOO	K.K.SWAIN	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0018769/2020	STATE OF ODISHA BAIDHAR PRADHAN VS	K.K.SWAIN VS	// // ()
206	WP(C)/0018770/2020	STATE OF ODISHA PRAFULLA CHANDRA BEHERA VS	K.K.SWAIN VS	// // ()
207	WP(C)/0018771/2020	STATE OF ODISHA JUDHISTIR BEHERA VS	K.K.SWAIN VS	// // ()
208	WP(C)/0018772/2020	STATE OF ODISHA BISWARANJAN SAHOO VS	K.K.SWAIN VS	// // ()
209	WP(C)/0018773/2020	STATE OF ODISHA TUNA BEHERA VS	K.K.SWAIN VS	// // ()
210	WP(C)/0018774/2020	STATE OF ODISHA DAKSHA CHAWDA VS	PRAKASH KUMAR MISHRA VS	// // ()
211	WP(C)/0018775/2020	STATE OF ODISHA BHABANI SANKAR DEHURY VS	K.K.SWAIN VS	// // ()
212	WP(C)/0018776/2020	STATE OF ODISHA GEETANJALI PRADHAN VS	K.K.SWAIN VS	// // ()
213	WP(C)/0018777/2020	STATE OF ODISHA HEMALATA BEHERA VS	SRI PITAMBAR PANDA VS	// // ()
214	WP(C)/0018778/2020	STATE OF ODISHA REPRESENTED BY PRINCIPAL SECRETORY SCHOOL AND MASS EDUCATION DEPARTMENT GOUTAM KUMAR SUBUDHI VS	NIRAJ KUMAR SETHI VS	// // ()
215	WP(C)/0018779/2020	THE COLLECTOR SUBARNAPUR BENUDHAR DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :06/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0018780/2020	JAGAT JIBAN PRASAD VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
217	WP(C)/0018781/2020	SANDEEP KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
218	WP(C)/0018782/2020	EGLOBETECH INDIA PVT.LTD VS STATE OF ODISHA	ADITYA KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0018783/2020	SECRETARY TO GOVT.OF ODISHA VS TILAK RAM PRADHAN	ADDL.GOV.T.ADVOCATE VS	// 0 //
220	WP(C)/0018784/2020	STATE GOVT.OF ODISHA VS SITAL KUMAR MOHAPATRA	ADDL.GOV.T.ADVOCATE VS	// 0 //
221	WP(C)/0018785/2020	M/S.S.R.ALCOBEV PVT.LTD VS THE CHIEF ,MANAGER CUM AUTHORIZED OFFICER	AJITAV PATTNAIK VS	// 0 //
222	WP(C)/0018786/2020	GOBINDA BISWAL VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
223	WP(C)/0018787/2020	JYOTIPRABHA PRADHAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //
224	WP(C)/0018788/2020	JYOTIRANJAN MOHANTY VS RESERVE BANK OF INDIA	LAXMI NARAYAN PATEL VS	// 0 //
225	WP(C)/0018789/2020	KABITA DAS VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
226	WP(C)/0018790/2020	SATYABRATA SAHOO VS UNION OF INDIA	G.K.NANDA VS	// 0 //
227	WP(C)/0018791/2020	NRUSINGH @ NRUSINGHA CHARAN SAHOO	G.K.NANDA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0018792/2020	M/S. MAA SAKAMBARI BHANDAR	SUBRAT K.SATPATHY	//
		VS	VS	0
		UNION OF INDIA		//
229	WP(C)/0018793/2020	NAROTTAM MOHANTY	RASHMI KANTA ACHARYA	//
		VS	VS	0
		SARAT KUMAR RATH		//
230	WP(C)/0018794/2020	BHRAMARAJ PATEL	S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0018795/2020	HEMALATA MAJHI	S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0018796/2020	CHAITANYA PRADHAN	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0018797/2020	SANTOSH KUMAR PANDA	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0018798/2020	PRAMOD KUMAR SAHOO	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0018799/2020	DHANASINGH MAJHI	S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0018800/2020	SUBASH CHANDRA SAHOO	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0018801/2020	BIMALE MAJHI	S.K.JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0018802/2020	CHANDRAMANI BISWAL	K.SWAIN	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
239	WP(C)/0018803/2020	STATE OF ODISHA SUDARSAN SWAIN VS	K.SWAIN VS	// // 0
240	WP(C)/0018804/2020	STATE OF ODISHA PRABODHA KUMAR MISHRA VS	K.SWAIN VS	// // 0
241	WP(C)/0018805/2020	STATE OF ODISHA RAMESH CHANDRA BARIK VS	K.SWAIN VS	// // 0
242	WP(C)/0018806/2020	STATE OF ODISHA SURYA NARAYAN MOHANTY VS	K.SWAIN VS	// // 0
243	WP(C)/0018807/2020	STATE OF ODISHA BIJAYA KUMAR PANDA VS	K.SWAIN VS	// // 0
244	WP(C)/0018808/2020	STATE OF ODISHA BALAKRUSHNA SENAPATI VS	K.SWAIN VS	// // 0
245	WP(C)/0018809/2020	STATE OF ODISHA PARESH KUMAR JENA VS	K.SWAIN VS	// // 0
246	WP(C)/0018810/2020	STATE OF ODISHA PRAVATI BAGISH VS	K.SWAIN VS	// // 0
247	WP(C)/0018811/2020	STATE OF ODISHA SURESH CHANDRA PATRI VS	AKSHYA KUMAR PANDEY VS	// // 0
248	WP(C)/0018812/2020	STATE OF ORISSA DAKTAR BISWAL VS	AKSHAYA KUMAR PANDEY VS	// // 0
249	WP(C)/0018813/2020	THE GOVT.OF ODISHA PITAMBAR MAJHI VS STATE OF ODISHA	S.K.JOSHI VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :06/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
250	WP(C)/0018814/2020	CHHELIA RANA VS STATE OF ODISHA	S.K.JOSHI VS	// () //
251	ABLAPL/0009067/2020	SK. KUNDAN @ MIR RIFAKAT ALLI VS STATE OF ODISHA	BISWAJIT PASAYAT VS	KENDRAPARA /102 /2020 () //
252	ABLAPL/0009068/2020	ASWINI KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT PASAYAT VS	DHAULI PS /109 /2020 () //
253	ABLAPL/0009069/2020	RAKESH KUMAR JENA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	KENDRAPARA /119 /2020 () //
254	ABLAPL/0009070/2020	RABINDRA KUMAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NANDAPUR /51 /2020 () //
255	ABLAPL/0009071/2020	SURJYA NARAYAN PANIGRAHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PADMAPUR /56 /2020 () //
256	ABLAPL/0009072/2020	DUTIKRUSHNA JENA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	SURADA /184 /2020 () //
257	ABLAPL/0009073/2020	JUGESWAR CHHATRIA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	BHAWANIPATNA SADAR /90 /2020 () //
258	ABLAPL/0009074/2020	BHAGABAT SAHOO VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MAHAKALPARA /92 /2020 () //
259	ABLAPL/0009075/2020	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /263 /2020 () //
260	ABLAPL/0009076/2020	NAINA NAIK @ NAYAK VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	SURADA /187 /2020 () //
261	ABLAPL/0009077/2020	BIKASH ROUT	ARUN KUMAR BUDHIA	SORO /180 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0009078/2020	VIJAY SINGH	SHIBANI SHANKAR PRADHAN	KORAPUT TOWN /221 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0009079/2020	SANATAN MAHALIK	JAYADEBA BEHERA	CHANDABALI /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0009080/2020	ANIL KUMAR ROUL @ ANIYA KUDURI ROUL SATYA NARAYAN MISHRA-4		BASUDEVPUR /196 /2020
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0009081/2020	SHIBU @ SHIBA PRASAD DAS	SATYA NARAYAN MISHRA-4	BASTA /161 /2020
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0009082/2020	SANKAR JENA	K.C.NAYAK	KENDRAPARA RURAL /172 /2020
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0009083/2020	AJIT KUMAR BISWAL	AMLAN SHAKTI PAUL	KHURDA P.S. /257 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0009084/2020	MALO @ MULI SAHAJI	DEBASISH SAMAL	DHUSURI /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0009085/2020	HEMANTA NAIK	SUBASH CHANDRA SAHOO	KASHIPUR /109 /2020
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0009086/2020	RAKESH SINGH	B.N.MOHAPATRA	DHARMASALA /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0009087/2020	SAUMENDRA CHAND SOREN	BYOMAKESH TRIPATHY	CHANDRASEKHARPUR /268 /2020
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0009088/2020	BARENDRA MAHAKUD @ KALIA	RAJENDRA NARAYAN ROUT	KHAIRA /142 /2020
		VS	VS	()



## ORISSA HIGH COURT

**FILING REPORT AS ON :06/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0009089/2020	STATE OF ODISHA KHAGESWAR DAS @ KHAGA VS	BISWAJIT MOHAPATRA VS	// BALASORE TOWN /125 /2013 ()
274	ABLAPL/0009090/2020	STATE OF ODISHA MANJUSHREE SOREN VS	BYOMAKESH TRIPATHY VS	// CHANDRASEKHARPUR /268 /2020 ()
275	ABLAPL/0009091/2020	STATE OF ODISHA RABINDRA NAYAK VS	BICHITRA NARAYAN SATAPATHY VS	// / /0 ()
276	ABLAPL/0009092/2020	STATE OF ODISHA SUSANTA @ SUKANTA KUMAR BHOI VS	ASHOK KUMAR JENA VS	// GOP /179 /2020 ()
277	ABLAPL/0009093/2020	STATE OF ODISHA ANTARYAMI NAHAK VS	SURYAKANTA DWIBEDI VS	// RANPUR /211 /2020 ()
278	ABLAPL/0009094/2020	STATE OF ODISHA MITA SETH VS	SUBRAT SATPATHY VS	// AIR FIELD P.S. /122 /2020 ()
279	ABLAPL/0009095/2020	STATE OF ODISHA CHANDRA SEKHAR SWAIN VS	RAJIV KUMAR MAHANTA VS	// RANPUR /175 /2020 ()
280	ABLAPL/0009096/2020	STATE OF ODISHA DIBYARANJAN MISHRA VS	SUBRAT SATPATHY VS	// AIR FIELD P.S. /122 /2020 ()
281	ABLAPL/0009097/2020	STATE OF ODISHA BABITA SENAPATI VS	PRADEEP KUMAR KUNDU VS	// GOP /186 /2020 ()
282	ABLAPL/0009098/2020	STATE OF ODISHA PRITI RANJAN PASAYAT VS	BISWARANJAN DALAI VS	// SALIPUR /257 /2020 ()
283	ABLAPL/0009099/2020	STATE OF ODISHA KARTIKESWAR MALLICK VS STATE OF ODISHA	P.K.KUNDU VS	// NANDIPADA /88 /2020 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :06/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	ABLAPL/0009100/2020	DEBASIS BEHERA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	DHENKANAL TOWN /252 /2020 () //
285	ABLAPL/0009101/2020	MANAS RANJAN @ KUMAR BISWAL VS STATE OF ODISHA	ARAY KUMAR SWAIN VS	BALIKUDA /166 /2020 () //
286	ABLAPL/0009102/2020	ANI SWAIN VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BAIDESWAR /68 /2020 () //
287	ABLAPL/0009103/2020	UPENDRA NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	HINDOL /63 /2020 () //
288	ABLAPL/0009104/2020	NIKUNU SAMAL @ KANHA VS STATE OF ODISHA	BISWARANJAN DALAI VS	NEMALO /66 /2020 () //
289	ABLAPL/0009105/2020	ARUNA MALLIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	JENAPUR /216 /2020 () //
290	ABLAPL/0009106/2020	ASHOK NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	HINDOL /63 /2020 () //
291	ABLAPL/0009107/2020	SANTOSH PAHADSINGH @ KHOBA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BARANGA /97 /2020 () //
292	ABLAPL/0009108/2020	MILU BEHERA VS STATE OF ODISHA	B.K.NAYAK VS	CHANDRABHAGA MARINE /5 /2020 () //
293	ABLAPL/0009109/2020	SRIDHAR BISWAL VS STATE OF ODISHA	P.K.MISHRA VS	BIJEPUR /138 /2020 () //
294	ABLAPL/0009110/2020	MANJULATA SENAPATI VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /45 /2020 () //
295	ABLAPL/0009111/2020	PRAFULLA MALLIK	NITYANANDA MOHAPATRA	SIMULIA /183 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
296	ABLAPL/0009112/2020	STATE OF ODISHA BIBHUTI BEHERA	B.R.TRIPATHY	// / /0
		VS	VS	()
297	ABLAPL/0009113/2020	STATE OF ODISHA SURYAKANTA JENA @ BAPI JENA	AMLAN SHAKTI PAUL	// TOMANDO /81 /2020
		VS	VS	()
298	ABLAPL/0009114/2020	STATE OF ODISHA RABI NAYAK	AMLAN SHAKTI PAUL	// BALIPATNA /215 /2020
		VS	VS	()
299	ABLAPL/0009115/2020	STATE OF ODISHA AMAR MAHALIK	PRAJIT PRADHAN	// SORO /231 /2020
		VS	VS	()
300	ABLAPL/0009116/2020	STATE OF ODISHA BABULAL KUMAR PRASAD	KISHORE KUMAR MISHRA	// SEA BEACH /119 /2020
		VS	VS	()
301	ABLAPL/0009117/2020	STATE OF ODISHA TARINI MANDAL @ SABAR	SAROJ KUMAR PADHY	// PATTAPUR (ASKA) /115 /2020
		VS	VS	()
302	ABLAPL/0009118/2020	STATE OF ODISHA RAJU SAHU	BHARATI DASH	// /550 /2020
		VS	VS	()
303	ABLAPL/0009119/2020	STATE OF ODISHA BENGU ESWAR RAO	KISHORE KUMAR MISHRA	// SEA BEACH /119 /2020
		VS	VS	()
304	ABLAPL/0009120/2020	STATE OF ODISHA BENGU ESWAR RAO	KISHORE KUMAR MISHRA	// SEA BEACH /118 /2020
		VS	VS	()
305	ABLAPL/0009121/2020	STATE OF ODISHA BABULA KUMAR PRASAD	KISHORE KUMAR MISHRA	// SEA BEACH /118 /2020
		VS	VS	()
306	ABLAPL/0009122/2020	STATE OF ODISHA BABULAL KUMAR PRASAD	KISHORE KUMAR MISHRA	// SEA BEACH /120 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0009123/2020	STATE OF ODISHA SATYENDRA SHARMA VS	BHARATI DASH VS	// JHARSUGUDA /550 /2020 ()
308	ABLAPL/0009124/2020	STATE OF ODISHA DIBYA JYOTI ROUT VS	B.BARAL VS	// NAYAGARH /138 /2019 ()
309	ABLAPL/0009125/2020	STATE OF ODISHA PRAVASINI MOHAPATRA VS	AJIT KUMAR PANDA VS	// DELANGA /102 /2020 ()
310	ABLAPL/0009126/2020	STATE OF ODISHA AJIT KUMAR PATRA VS	DIGAMBARA MISHRA VS	// BHOGRAI /156 /2020 ()
311	ABLAPL/0009127/2020	STATE OF ODISHA SAROJINI NAYAK VS	ASHO KUMAR MOHAPATRA(1) VS	// BALASORE VIGILANCE /19 /2020 ()
312	ABLAPL/0009128/2020	STATE OF ODISHA SANTOSH KUMAR GOUDA VS	S.K.MOHANTY VS	// JAGANNATHA PRASAD /167 /2020 ()
313	ABLAPL/0009129/2020	STATE OF ODISHA LOKA @ LOKANATH BEHERA VS	S.K.MOHANTY VS	// CHATRAPUR /198 /2020 ()
314	ABLAPL/0009130/2020	STATE OF ODISHA SUREN KUMAR BEHERA VS	B.S.PANIGRAHI VS	// / /0 ()
315	ABLAPL/0009131/2020	STATE OF ODISHA JYOTI LAKRA VS	AMULYA RATNA PANDA VS	// BRAHMANITARANG /75 /2015 ()
316	ABLAPL/0009132/2020	STATE OF ODISHA BIJU @ BUSAV MALIK VS	P.K.BEHERA VS	// MARSHAGHAI /167 /2020 ()
317	ABLAPL/0009133/2020	STATE OF ODISHA AMIT DAS VS STATE OF ODISHA	P.K.BEHERA VS	// / /0 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0009134/2020	AMIT DAS VS STATE OF ODISHA	P.K.BEHERA VS	// () //
319	ABLAPL/0009135/2020	JULIA @ MANORANJAN MISHRA VS STATE OF ODISHA	PRADIPTA BEURA VS	KANPUR /63 /2020 () //
320	ABLAPL/0009136/2020	KISHORE @ KISHOR KUMAR MOHAPATRA VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /161 /2020 () //
321	ABLAPL/0009137/2020	GURUPRASAD DALAI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BHOGRAI /151 /2020 () //
322	ABLAPL/0009138/2020	BABULAL KUMAR PRASAD VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /123 /2020 () //
323	ABLAPL/0009139/2020	SANJIB KUMAR PRADHAN @ PAPU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	NILGIRI /257 /2020 () //
324	ABLAPL/0009140/2020	GENGU ESWARA RAO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /123 /2020 () //
325	ABLAPL/0009141/2020	RAJIISHOR SAHOO VS STATE OF ODISHA	KALPATARU MISHRA VS	NISCHINTAKOILI /91 /2020 () //
326	ABLAPL/0009142/2020	N.SRINIBAS REDDY @ M.S.REDDY VS STATE OF ODISHA	B.S.DASPARIDA VS	POTTANGI /72 /2020 () //
327	ABLAPL/0009143/2020	BENGU ESWARA RAO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /120 /2020 () //
328	ABLAPL/0009144/2020	LIPIKA DAS VS STATE OF ODISHA	B.S.DASPARIDA VS	KALIMELA /80 /2020 () //
329	ABLAPL/0009145/2020	CHANDRAMANI BISWAL	LAXMIDHAR DASH	LINGARAJ P.S. /85 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0009146/2020	NIRANJAN BARAL	SAMBEET PATTANAYAK	ASTARANGA /61 /2020
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0009147/2020	TUTU BEHERA	SAMBEET PATTANAYAK	NIMAPADA /185 /2018
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :06/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	14/2020 WPCRL/1/2020	SHILPA SAHOO-MP	DEVASHIS PANDA
2	130/2020 TRP(C)/126/2020	PRAMILA BARIK-MP	ANJAN KU.BISWAL
3	412/2020 CRLREV/165/2020	HARIDAS BISWAS-MP	JUGALA KISHORE PANDA
4	435/2020 CMP/442/2020	ANITA PARIDA-MP	SAMIR KUMAR MISHRA
5	678/2020 ABLAPL/2136/2020	SANTOSH KUMAR MALLICK-MP	ANUP KUMAR PATNAIK, MR.PRADIPTA KU. MOHAN
6	700/2020 BLAPL/824/2020	MAHENDRA ORAM-MP	S.S.RAY
7	701/2020 BLAPL/10605/2019	BIRENDRA YADAV @ VIRENDRA KUMAR YADAV-MP	JUGALA KISHORE PANDA
8	703/2020 BLAPL/10585/2019	PABANI JENA-MP	NITYANANDA PANDA
9	704/2020 BLAPL/4855/2020	NIRPEN BAIRAGI-MP	R.N.BISWAL
10	705/2020 BLAPL/4431/2020	RAVI NARAYAN SAHOO-MP	R.N.BISWAL
11	706/2020 BLAPL/9291/2019	MITU @ PRAHALLAD PRADHAN-MP	M/S DEVASHIS PANDA
12	824/2020 CRLA/507/2018	PUNIRAM PATEL-MP	S.S.RAY
13	825/2020 CRLA/423/2016	RANJAN KU.NAYAK-MP	NITYANANDA PANDA
14	826/2020 CRLA/772/2018	RABINDRA KUMAR SAHOO-MP	NITYANANDA PANDA
15	827/2020 CRLA/19/2009	INGA MADHI-MP	M/S.MANAS CHAND
16	828/2020 CRLA/380/2019	TANMAYA NAYAK@RATHU-MP	AMULYA RATNA PANDA
17	867/2020 MACA/558/2020	THE BRANCH MANAGER, NATIONAL INSURANCE CO.LTD. DRMS	SANTANA KUMAR MAHALI
18	955/2020 WA/319/2020	STATE OF ODISHA-MP	ADDL.GOVT ADVOCATE
19	956/2020 WA/471/2020	STATE OF ODISHA-MP	ADDL.GOVT. ADVOCATE
20	957/2020 WA/471/2020	STATE OF ODISHA-MP	ADDL.GOVT. ADVOCATE
21	958/2020 WA/472/2020	ODISHA LIFT IRRIGATION CORPORATION LTD.-MP	SATYABRATA MOHANTY (1)
22	8792/2020 WP(C)/18687/2020	NARAYAN NAIK-MP	JITENDRA KUMAR DIGAL
23	8793/2020 WP(C)/18688/2020	PRIYABRATA PATNAIK-MP	AMIT PRASAD BOSE
24	8794/2020 WP(C)/18689/2020	M/S.MAA SANTOSHI TRANSPORT-MP	DHULIRAM PATTANAYAK
25	8795/2020 WP(C)/18690/2020	JITENDRA MUDULI-MP	AMIT PRASAD BOSE
26	8796/2020	ANIL SAMANTA SINGHAR-MP	AMIT PRASAD BOSE

27	WP(C)/18693/2020 8797/2020	AJAY KUMAR KEDIA-MP	PRATAP SAHANI
28	WP(C)/18694/2020 8798/2020	SOUBHAGYA KUMAR PRADHAN-MP	AMIT PRASAD BOSE
29	WP(C)/18695/2020 8799/2020	RAJESH KUMAR ROUT-MP	AMIT PRASAD BOSE
30	WP(C)/18698/2020 8800/2020	ABHIJIT PRADHAN-MP	AMIT PRASAD BOSE
31	WP(C)/18700/2020 8801/2020	BHABANI SHANKAR PUHAN-MP	N.SAHANI
32	WP(C)/18702/2020 8802/2020	KASIM SA-MP	JITENDRA KUMAR DIGAL
33	WP(C)/16704/2020 8803/2020	MANAS KUMAR MISHRA-MP	JITENDRA KUMAR DIGAL
34	WP(C)/14837/2020 8804/2020	MAHENDRA KUMAR SAMANTRAY-MP	SIDHARTHA MISHRA...1
35	WP(C)/18705/2020 8805/2020	MAHENDRA KUMAR SAMANTRAY-MP	SIDHARTHA MISHRA...1
36	WP(C)/18705/2020 8806/2020	DR.LALATANDU ACHARYA-MP	AVIJIT MISHRA
37	WP(C)/18717/2020 8807/2020	DR.NARENDRA KUMAR DEVANGON-MP	S.D.ROUTRAY
38	WP(C)/18718/2020 8808/2020	DR.MANOJ KUMAR MEHER-MP	S.D.ROUTRAY
39	WP(C)/18719/2020 8809/2020	M/S.GARUDA VAHAN PVT.LTD-MP	PARTHA MUKHERJI
40	WP(C)/18724/2020 8810/2020	SANJAY BEHERA-MP	SUPRIYA PATRA
41	WP(C)/18725/2020 8811/2020	SATYABRATA BEHERA-MP	SUPRIYA PATRA
42	WP(C)/18726/2020 8812/2020	JITENDRA PRASAD SINGH-MP	SUPRIYA PATRA
43	WP(C)/18727/2020 8813/2020	PRAVASH RANJAN BARIK-MP	M/S.SIDHARTH SANKAR MOHAPATRA
44	WP(C)/18728/2020 8814/2020	M/S KALINGA HATCHERY LTD.-MP	M/S AJIT KUMAR ROY
45	WP(C)/18345/2020 8815/2020	CHHABINDRA PARIDA-MP	SUBASH CHANDRA SATAPATHY
46	WP(C)/18733/2020 8816/2020	MADAN MOHAN SWAIN-MP	K.P.MISHRA
47	WP(C)/18739/2020 8817/2020	UTTAM CHARAN PRADHAN-MP	BISWABIHARI MOHANTY
48	WP(C)/18744/2020 8818/2020	BHAGABAN MOHAPATRA CONSTRUCTIONS AND ENGINEERING-MP	
49	WP(C)/18745/2020 8819/2020	PARADIP PORT TRUST-MP	PRASANNA KUMAR NANDA
50	WP(C)/18746/2020 8821/2020	URMILA PANIGRAHI-MP	K.C.RAJGURU MOHAPATRA
51	WP(C)/18749/2020 8822/2020	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
52	WP(C)/18750/2020 8823/2020	M/S KALINGA HATCHERY LTD.-MP	M/S AJIT KUMAR ROY
53	WP(C)/18347/2020 8824/2020	PRAKASH CHANDRA BISOI-MP	SUBRATA MISHRA
54	WP(C)/16955/2020 8825/2020	PRADIP KU.MOHANTY-MP	M/S.JAGABANDHU SAHOO
55	WP(C)/16107/2017 8826/2020	BIJAYA KUMAR MISRA-MP	BIBHUTI KESHARI BISWAL
56	WP(C)/11595/2020 8827/2020	ARYA PATNAIK-MP	M/S.BISWAJIT NAYAK
57	WP(C)/12101/2015 8828/2020	GOUTAM KUMAR SUBUDHI-MP	NIRAJ KUMAR SETHI
	WP(C)/18778/2020		



58	8829/2020 WP(C)/18779/2020	BENUDHAR DAS-MP	AMITAV TRIPATHY
59	8830/2020 WP(C)/18780/2020	JAGAT JIBAN PRASAD-MP	PRAFULLA KUMAR RATH
60	8831/2020 WP(C)/18782/2020	EGLOBETECH INDIA PVT.LTD-MP	ADITYA KUMAR MOHAPATRA
61	8832/2020 WP(C)/18783/2020	SECRETARY TO GOVT.OF ODISHA-MP	ADDL.GOVT.ADVOCATE
62	8833/2020 WP(C)/18784/2020	STATE GOVT.OF ODISHA-MP	ADDL.GOVT.ADVOCATE
63	8834/2020 WP(C)/18784/2020	STATE GOVT.OF ODISHA-MP	ADDL.GOVT.ADVOCATE
64	8835/2020 WP(C)/18785/2020	M/S.S.R.ALCOBEV PVT.LTD-MP	AJITAV PATTNAIK
65	8836/2020 WP(C)/18788/2020	JYOTIRANJAN MOHANTY-MP	LAXMI NARAYAN PATEL
66	8837/2020 WP(C)/18789/2020	KABITA DAS-MP	PRASANTA KUMAR JENA
67	8838/2020 WP(C)/18790/2020	SATYABRATA SAHOO-MP	G.K.NANDA
68	8839/2020 WP(C)/18791/2020	NRUSINGH @ NRUSINGHA CHARAN SAHOO-MP	G.K.NANDA
69	8840/2020 WP(C)/18792/2020	M/S. MAA SAKAMBARI BHANDAR-MP	SUBRAT K.SATPATHY
70	8841/2020 WP(C)/18793/2020	NAROTTAM MOHANTY-MP	RASHMI KANTA ACHARYA
71	8842/2020 WP(C)/18811/2020	SURESH CHANDRA PATRI-MP	AKSHYA KUMAR PANDEY
72	8843/2020 WP(C)/18375/2020	M/S.SUVAKANTA OMFED BOOTH NO.2530-MP	M/S.SRINIVAS MOHANTY
73	8844/2020 WP(C)/6096/2019	M /S.PANDA INFRAPROJECTS (INDIA) PVT.LTD.-MP	M/S.D.K.DWIBEDI
74	8845/2020 WP(C)/18617/2020	SUDHANSU SEKHAR SAHOO-MP	SANJAY KUMAR MISHRA
75	8846/2020 WP(C)/18617/2020	SUDHANSU SEKHAR SAHOO-MP	SANJAY KUMAR MISHRA
76	8847/2020 WP(C)/18618/2020	SUDHANSU SEKHAR SAHOO-MP	SANJAY KUMAR MISHRA
77	8848/2020 WP(C)/18618/2020	SUDHANSU SEKHAR SAHOO-MP	SANJAY KUMAR MISHRA
78	8849/2020 WP(C)/18774/2020	DAKSHA CHAWDA-MP	PRAKASH KUMAR MISHRA
79	64/2020 RFA/254/2006	GANDA BADRA-MP	
80	65/2020 RFA/254/2006	GANDA BADRA-MP	
81	66/2020 RFA/254/2006	GANDA BADRA-MP	
82	67/2020 RFA/254/2006	GANDA BADRA-MP	
83	117/2020 CONTC/235/2020	ALEKH PR.KAR-MP	
84	676/2020 ABLAPL/2817/2020	RAMESH BAG @ TIDU BAG-MP	
85	677/2020 ABLAPL/6671/2020	MANGALA HANTAL-MP	
86	679/2020 ABLAPL/7739/2019	NRUSINGHA JENA-MP	
87	680/2020 ABLAPL/3159/2020	MAMUNI JENA-MP	
88	702/2020 BLAPL/8707/2019	KALIM KHAN-MP	
89	707/2020	AMIT CHOPDA-MP	

